

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

Subject: - Postponement of holidays in the High Court of Jammu and Kashmir on account of Eid-I-Milad-ul-Nabi & Friday following Eid-I- Milad-ul-Nabi.

Corrigendum to Notification No. 146
dated 28.10.2020

In clause (i) of the High Court Notification No. 146 dated 28.10.2020 the word " instead of 29th of Oct.2020" is deleted.


(Jawad Ahmed)
Registrar General

No: 11015-37/NR

Dated 28/10/2020

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice for information of Her Lordship.
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar.
4. Registrar Rules, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court Wing, Jammu/Srinagar.
6. Director State Judicial Academy, Srinagar.
7. Joint Registrar (Judicial /Protocol), High Court Wing, Jammu/Srinagar.
8. Registrar (Adm.), High Court Main Wing, Srinagar.
9. Director Finance, High Court of J&K, Srinagar.
.... for information and n/a.
10. In charge, NIC, High Court Wing, Srinagar for uploading' the aforesaid Notification on the High Court website.


Registrar General